

Annexure-3

Name of the corporate debtor: Ultimate Infovision Private Limited; Date of commencement of CIRP: 29.05.2024 (Order received on 30.05.2026); List of creditors as on: 20.06.2026

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Sonal Mercantile Limited (NBFC)	NA	15.06.2024	1 93,453,589.00	1 93,453,589.00	Secured	All the part and parcel of land situated at Industrial Plot no. 12 A, admeasuring 38014.54 sq.mtrs.,sec-Knowledge park - 03,situated at Greater Noida Industrial Development Authority ,distt - Gautambudh Nagar (U.P.) in name of M/s Ultimate Infovision Pvt Ltd	-	NO	91.48%	-	-	-	-	Bank of Baroda has assigned debt in favour of Sonal Mercantile Limited (NBFC) Vide Assignment deed dated 08.04.2026.
2	ASPM Associates Private Limited	NA	25.12.2025	2,51,00,000.00	-	Unsecured	-	-	NO	0.00%	-	-	2,51,00,000.00	-	Claim has been rejected on ground of Illegal agreement executed by suspended directors during Moratorium period Reasons for rejection was intimated to the Claimant vide mail dated 26.12.2025
	TOTAL			21,85,53,589.00	1 93,453,589.00		-	-		91.48%	-	-	2,51,00,000.00	-	

Note: The above-stated list of creditors, along with the amounts of their respective claims, has been admitted, verified, and finalized by the erstwhile Resolution Professional. The undersigned is uploading the claims in accordance with the Re-Constitution Report filed by the erstwhile Resolution Professional before the Hon'ble NCLT